

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 14
(IB)-1493(PB)/2018

IN THE MATTER OF:

Enkay (India) Rubber Co. Pvt. Ltd.

Vs.

Sumeru Processors Pvt. Limited

.... Petitioner

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (Liq.)

Order delivered on 28.04.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

-

ORDER

IA-1863(PB)/2021:-

3rd progress report filed by the liquidator along with other documents is taken on record. Accordingly, IA-1863/2021 is hereby allowed.

SD/-
(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

SD/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)